

COURT NO. 19**THE HONOURABLE SRI JUSTICE N.V.SHRAVAN KUMAR****To be heard on Friday the 16th day of October 2026(AT 10:30 AM - HYBRID MODE)****NOTE-For Registration - <https://tshc.vconsol.com/register>****For attending Court Proceedings - <https://tshc.vconsol.com/login>****1. Mentioning shall be made only by the Advocates on record, AT 10:30 AM only.****2. Listing of cases would be considered, if no date of hearing is given and While Mentioning, A copy of case status to be attached to the Mention slip.****3. For Extension of Interim orders, mentions may be made before the last date of expiry of Interim Orders and the same shall be posted in the caption of " FOR EXTENSION OF INTERIM ORDERS".****4.Special mentions will not be entertained for all those matters which are already in the list for the day.****5. All the Advocates and the Party-in-Person are hereby informed that on every Tuesday and Thursday final hearing matters will be taken up immediately after the motion list.****6. It is also informed that no adjournments will be granted in final hearing matters.****(MOTION LIST)**

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
<u>FOR APPEARANCE</u>					
1	WP/19276/2026 IA 1/2026(Direction Petition)	M/s.Kakatiya Properties Pvt. Ltd. Vs The State of Telangana	MOHD SUBHAN PASHA	GP FOR REVENUE	RANGA REDDY
<u>FOR WITHDRAWAL</u>					
2	WP/3584/2026 IA 1/2026(Direction Petition)	Sri. Janardhan Vs The State of Telangana	VENKATAIAH EDIGA	GP FOR REVENUE BATHINI NARESH (R7) BATHINI NARESH (R6) BATHINI NARESH (R5)	VIKARABAD
3	WP/7810/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	M/s. Kalleda Gudi Trust Vs The State of Telangana	MALIPEDDI ABHINAY REDDY	GP FOR REVENUE GP FOR FORESTS (R3) GP FOR HOME (R7) GP FOR FORESTS (R2) GP FOR FORESTS (R4)	WARANGAL
4	WP/28573/2026 IA 1/2026(Direction Petition) WP/28576/2026	Dusi Pranati Vs The State of Telangana	RAPOLU BHASKAR	GP FOR HIGHER EDUCATION SRIRAM POLALI (R5) SRIRAM POLALI (R3) SRIRAM POLALI (R4)	MEDCHAL- MALKAJGIRI
5	WP/28576/2026 IA 1/2026(Direction Petition)	SAVI REDDY PUNITH REDDY Vs THE STATE OF TELANGANA,	RAPOLU BHASKAR	GP FOR HIGHER EDUCATION SRIRAM POLALI (R5) SRIRAM POLALI (R3) SRIRAM POLALI (R4)	MEDCHAL- MALKAJGIRI
<u>FOR ADMISSION</u>					
6	CRP/3215/2026	Mohd Hamid Ali, Vs Smt. Naseem Anjum,	MOHAMMAD ADNAN		HYDERABAD
7	CRP/3294/2026 IA 1/2026(Stay Petition)	Bhusani Ganesh, Vs Gatike Yadagiri,	M/S HARSHEET REDDY LAW FIRM		YADADRI BHUVANAGIR I
8	CRP/3297/2026 IA 1/2026(Suspension Petition)	Bedide Yadagiri Vs Pasunoori Praveen Kumar	ASHOK REDDY KANATHALA		JANGAON
9	CC/5025/2026	V.Rekha Vs Mr. Mikkineni Manu Choudhary, I.A.S.,	HARSH KUMAR ASTHANA		MEDCHAL- MALKAJGIRI
10	CC/5031/2026	Bodla Narayana Vs Sandeep Kumar Sultania,	CH SHIVA KUMAR RAJU		KARIMNAGAR
11	CC/5032/2026	Maragani Ravi Kumar Vs	M VENKATESWARLU		MAHABUBAB AD

Sri Rajendra Kumar Kataria

12	CC/5035/2026	P.Venkat Reddy Vs Sri. E.Sridhar, I.A.S	V MANOHAR RAO		NARAYANPET
13	CC/5036/2026	Mohammed Najee Uddin Vs Gunnala Rajender	MOHAMMED OMAIR UDDIN SIDDIQUI ... TMP		SANGAREDD Y
14	CC/5043/2026	S. SHANKAR Vs Sri G. Raju	SATYANARAYANA DHARMAPURI		HYDERABAD
15	CC/5113/2026	Mr. Mohd Mujahid Ahmed Vs R.V.Karan, IAS	D SATYANARAYANA		HYDERABAD
16	CC/5117/2026	M. Lalitha Vs Smt V. Vijaya Laxmi	AMBEDKAR DUNNA		HYDERABAD
17	CC/5145/2026	Smt. Uppari Padmamma Vs Sri E.Sridhar, I.A.S	V MANOHAR RAO		WANAPARTH Y
18	CC/5146/2026	Smt. D.Venkatamma Vs Sri E.Sridhar, I.A.S	V MANOHAR RAO		WANAPARTH Y
19	CC/5150/2026	Rajam (Kalal) Lakshmaiah Vs Sri Prateek Jain, I.A.S	B SATISH KUMAR		SANGAREDD Y
20	CC/5158/2026	RESHAM BAGH RESIDENTS WELFARE ASSOCIATION Vs R.V. Karnan, I.A.S	M/S JAISWAL LAW FIRM		HYDERABAD
21	CC/5166/2026	Asangari Raju Vs Sri Prateek Jain, I.A.S.,	B SATISH KUMAR		SANGAREDD Y
22	CC/5172/2026	Seri Papireddy Vs Sri Prateek Jain, I.A.S	B SATISH KUMAR		SANGAREDD Y
23	CC/5177/2026	M. Lalitha Vs Sri D. DhakuNaik	AMBEDKAR DUNNA		HYDERABAD
24	CC/5178/2026	Syed Kaleem Vs Smt Pratima Singh	SOMA RAVI KIRAN REDDY		MEDAK
25	CC/5194/2026	Anees Fatima Vs Sri Prateek Jain, I.A.S	B SATISH KUMAR		SANGAREDD Y
26	CC/5195/2026	G.Muralidhar Vs Sri Prateek Jain, I.A.S	B SATISH KUMAR		SANGAREDD Y

ADMISSION (MEDICAL AND HEALTH)

27	WP/35341/2026 IA 1/2026(Direction Petition)	S.V. School of Nursing Vs The State of Telangana	D L PANDU	GP FOR MEDICAL HEALTH FW	HYDERABAD
28	WP/35604/2026 IA 1/2026(Direction Petition)	Dr. Vandanapu Sai Prahan Vs The State of Telangana	P SRIDHAR RAO	GP FOR MEDICAL HEALTH FW	HYDERABAD

ADMISSION (REVENUE)

29	WP/32891/2026	M/s. Sri Rama Constructions	G JHANSI	GP FOR REVENUE	RANGA
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	IA 1/2026(Stay Petition) IA 2/2026(Direction Petition)	Vs The State of Telangana			REDDY
30	WP/34162/2026 IA 1/2026(Direction Petition)	Ande Pedda Gangadhar Vs The State of Telangana	S CHANDRASEKHAR	GP FOR STAMPS AND REGISTRATION	ADILABAD
31	WP/34281/2026 IA 1/2026(Direction Petition)	M/s, Srimex Mines and Minerals Vs The State of Telangana	K DEVENDER	GP FOR REVENUE GP FOR MINES AND GEOLOGY (R2)	RANGA REDDY
32	WP/34696/2026 IA 1/2026(Direction Petition)	Chinthoju Raghunandana Chary Vs The State of Telangana	CH CHAITANYA MITHRA	GP FOR LAND ACQUISITION	MAHABUBNA GAR
33	WP/34809/2026 IA 1/2026(Direction Petition)	Kondapalli Indira Vs The State of Telangana	RAJA SHEKAR RAO SALVAJI	GP FOR REVENUE	KHAMMAM
34	WP/34915/2026 IA 1/2026(Direction Petition)	Afhis miya Vs The State of Telangana	GUDI MADHUSUDHAN REDDY	GP FOR SOCIAL WELFARE GP FOR REVENUE (R3)	PEDDAPALLI
35	WP/34996/2026 IA 1/2026(Suspension Petition)	Shri Sant Eknath Namdev Maharaj Vs The State of Telangana	V ROHITH	GP FOR REVENUE GP FOR HOME (R5) GP FOR ENDOWMENTS (R9)	ADILABAD
36	WP/35123/2026 IA 1/2026(Suspension Petition)	Katravath Venkataiah, Vs The State of Telangana,	LAKSHMI KANAKAVALLI BORRA	GP FOR REVENUE	MAHABUBNA GAR
37	WP/35132/2026 IA 1/2026(Direction Petition)	Syed Irshad Ahmed Vs THE STATE OF TELANGANA	SRINIVASA RAO MADIRAJU		HYDERABAD
38	WP/35136/2026 IA 1/2026(Direction Petition)	Meesa Satyanarayana Vs The State of Telangana,	L BHAVANI	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE (R2)	KARIMNAGAR
39	WP/35143/2026	Munja Sarojana Vs The State of Telangana	C A R SESHAGIRI RAO	GP FOR REVENUE	WARANGAL
40	WP/35145/2026 IA 1/2026(Direction Petition)	Gowram Indira Vs The State of Telangana	CHILPIREDDY NARSIREDDY	GP FOR REVENUE	RANGA REDDY
41	WP/35159/2026 IA 1/2026(Direction Petition)	Puppalaguda Srihari Vs The State of Telangana	M SWATHI	GP FOR REVENUE	SANGAREDDY
42	WP/35180/2026 IA 1/2026(Direction Petition)	Maragoni Mallaiah Vs The State of Telangana	RAJAGOPALLAVAN TAYI	GP FOR REVENUE	RANGA REDDY
43	WP/35184/2026 IA 1/2026(Direction Petition)	VattepuAnasuryamma Vs The State of Telangana	MADHAVARAPU SIDDHARTHA RAO	GP FOR REVENUE	NALGONDA
44	WP/35207/2026 IA 1/2026(Direction Petition)	SYED MAHMOOD Vs THE STATE OF TELANGANA,	MOHAMMED ASIF	GP FOR REVENUE	MAHABUBAB AD
45	WP/35210/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	Kapula Koteswara Rao Vs The State of Telangana	S R R K KUMAR VERMA	GP FOR REVENUE	MULUGU
46	WP/35257/2026 IA 1/2026(Direction Petition)	Panuganti alias Dangu Narsimha Vs	M LAYEEQ KHAN	GP FOR REVENUE	MAHABUBNA GAR

The State of Telangana

47	WP/35264/2026 IA 1/2026(Direction Petition)	Shiva Jaya Dappu Jangamma Vs The State of Telangana	MOHD SUBHAN PASHA	GP FOR REVENUE	SANGAREDDY
48	WP/35265/2026 IA 1/2026(Direction Petition)	K. Nageshwara Rao, Vs The State of Telangana,	MOHAMMAD NASEER PASHA	GP FOR REVENUE	MEDCHAL- MALKAJGIRI
49	WP/35269/2026 IA 1/2026(Direction Petition)	Puppalaguda Srihari, Vs The State of Telangana	M SWATHI	GP FOR REVENUE	SANGAREDDY
50	WP/35291/2026 IA 1/2026(Direction Petition)	Mahankali Rajesh Vs The State of Telangana,	KIRAN PALAKURTHI	GP FOR REVENUE	NALGONDA
51	WP/35294/2026 IA 1/2026(Direction Petition)	Smt.Peesari Shivanjanani Vs The State of Telangana,	J DHEERAJ REDDY	GP FOR REVENUE GP FOR STAMPS AND REGISTRATION (R4)	MEDCHAL- MALKAJGIRI
52	WP/35301/2026 IA 1/2026(Direction Petition)	Vijetha Homes Private Limited Vs The State of Telangana	RAPOLU BHASKAR	GP FOR REVENUE	MEDCHAL- MALKAJGIRI
53	WP/35303/2026 IA 1/2026(Direction Petition)	Smt. B.P. Lalitha Chandrahas, Vs The State of Telangana,	PREETHY SWARNALATHA B	GP FOR REVENUE	MEDCHAL- MALKAJGIRI
54	WP/35315/2026 IA 1/2026(Suspension Petition)	Smt. Anupatla Shailaja Vs The State of Telangana	PALLE SRIHARINATH	GP FOR REVENUE	KAMAREDDY
55	WP/35321/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	Maddi Aruna Vs The State of Telangana	VEERA BABU GANDU	GP FOR REVENUE	NALGONDA
56	WP/35335/2026 IA 1/2026(Suspension Petition)	Madam Krishna Leela Vs The State of Telangana	SHREYAS REDDY YALAGIRI	GP FOR REVENUE	RANGA REDDY
57	WP/35339/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	Yasarapu Anil Kumar Vs The State of Telangana	MANDRU SAMBASIVA RAO	GP FOR REVENUE GP FOR IRR AND COMM AREA DEV (R2)	MAHABUBAB AD
58	WP/35350/2026 IA 1/2026(Direction Petition)	Ganta Sarojana, Vs The State of Telangana,	P GIRI KRISHNA	GP FOR REVENUE	PEDDAPALLI
59	WP/35359/2026 IA 1/2026(Suspension Petition)	Male Anasuryamma Vs The State of Telangana,	AKHIL MUNNURI	GP FOR REVENUE	SURYAPET
60	WP/35371/2026 IA 1/2026(Direction Petition)	Mr. Lenkala Lokanadh Reddy Vs The State of Telangana	D ANIKETH REDDY	GP FOR REVENUE	YADADRI BHUVANAGIRI
61	WP/35372/2026 IA 1/2026(Direction Petition)	Kethavath Bikki, Vs The State of Telangana,	RAPOLU BHASKAR	GP FOR REVENUE	YADADRI BHUVANAGIRI
62	WP/35389/2026 IA 1/2026(Direction Petition)	Pillikandla Shekar, Vs The State of Telangana,	NARESH S	GP FOR REVENUE	VIKARABAD
63	WP/35401/2026 IA 1/2026(Direction Petition)	Syed Firasath Hussain Vs The State of Telangana	NASEEM ARA	GP FOR REVENUE	RANGA REDDY

64	WP/35402/2026 IA 1/2026(Direction Petition)	Are Monaji, Vs The State of Telangana	RAMESH KADARI	GP FOR LAND ACQUISITION	NIRMAL
65	WP/35404/2026 IA 1/2026(Direction Petition)	Teneti Swathi Vs The State of Telangana	MUKKERA SAHITHI SRI KAVYA GP FOR REVENUE	GP FOR REVENUE	HANUMAKON DA
66	WP/35405/2026 IA 1/2026(Direction Petition)	M.A.Jahangir Khan Vs The State of Telangana	VEDULA CHITRALEKHA	GP FOR REVENUE	RANGA REDDY
67	WP/35412/2026 IA 1/2026(Suspension Petition) IA 2/2026(Direction Petition)	A. Ramachandra Kumar Vs The State of Telangana,	MADAS BHARATH CHANDRA	GP FOR REVENUE	RANGA REDDY
68	WP/35413/2026 IA 1/2026(Direction Petition)	Smt. Mekala Deva Karunamma Vs The State of Telangana	S BHASKAR	GP FOR REVENUE	JOGULAMBA GADWAL
69	WP/35415/2026 IA 1/2026(Direction Petition)	Mokidi Vasantha Vs The State of Telangana	NEELI VENKATADRI	GP FOR REVENUE	SIDDIPET
70	WP/35417/2026 IA 1/2026(Direction Petition)	Chanda Padmavathi, Vs The Sate of Telangana	P RAMA SHARANA SHARMA	GP FOR REVENUE	BHADRADRI KOTHAGUDE M
71	WP/35430/2026 IA 1/2026(Direction Petition)	Manohar Rao Vemula Vs The State of Telangana	K R K GARGEYA	GP FOR MCPL ADMN URBAN DEV GP FOR REVENUE (R2)	MAHABUBNA GAR
72	WP/35439/2026 IA 1/2026(Direction Petition)	Smt. Bolishetti Shankaramma, Vs The State of Telangana,	Dr CHALLA SRINIVASA REDDY	GP FOR REVENUE	MANCHERIAL
73	WP/35461/2026 IA 1/2026(Direction Petition)	Sri. Birru Srinivas Vs The State of Telangana	BETHI VENKATESWARLU	GP FOR REVENUE	JANGAON
74	WP/35470/2026 IA 1/2026(Direction Petition)	Asaram Niranjan alias Yacharam Niranjan Vs The State of Telangana	D RAMAKRISHNA	GP FOR REVENUE	RANGA REDDY
75	WP/35485/2026 IA 1/2026(Direction Petition)	Mr.Mohammed Basheer Vs The State of Telangana	M/s GIX LAW FIRM AND LEGAL SERVICES	GP FOR REVENUE	NIZAMABAD
76	WP/35492/2026 IA 1/2026(Direction Petition)	Syed Jaheda Begum, Vs The State of Telangana,	RAGHAVAN K THALAPAKA	GP FOR REVENUE	MEDCHAL- MALKAJGIRI
77	WP/35504/2026 IA 1/2026(Suspension Petition) IA 2/2026(Direction Petition)	Kurremula Parusharamulu Vs The State of Telangana	ASHOK REDDY KANATHALA	GP FOR REVENUE	JANGAON
78	WP/35586/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	Kummari Narayana, Vs The State of Telangana,	NARENDAR JALLI	GP FOR REVENUE	NARAYANPET
79	WP/35599/2026 IA 1/2026(Direction Petition)	Sri. Bandi Jagan, Vs The State of Telangana	BETHI VENKATESWARLU	GP FOR REVENUE	JANGAON
80	WP/35608/2026 IA 1/2026(Direction	Neeruganti Swarupa, Vs	CHINTHALA ALAN JOSEPH	GP FOR REVENUE	JANGAON

	Petition)	The State of Telangana			
81	WP/35630/2026 IA 1/2026(Direction Petition)	Sri. Poolapally Ravinder Reddy Vs The State of Telangana,	CHALAKANI VENKAT YADAV	GP FOR REVENUE	SIDDIPET
82	WP/35658/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	M/s. Yaduvanshi Udyog Private Limited Vs The State of Telangana	M/S BHARADWAJ ASSOCIATES	GP FOR REVENUE	VIKARABAD
83	WP/35680/2026 IA 1/2026(Direction Petition)	Sri Sharat Chandra Vadhi Vs The State of Telangana,	L ARAVIND REDDY	GP FOR REVENUE	RANGA REDDY
84	WP/35684/2026 IA 1/2026(Direction Petition)	Sri. Dayyala Buchaiah @ Bikshapathi Vs The State of Telangana	J ASHVINI KUMAR	GP FOR REVENUE	SIDDIPET
85	WP/35687/2026 IA 1/2026(Direction Petition)	Sri. Lingala Thirupathi Vs The State of Telangana	J ASHVINI KUMAR	GP FOR REVENUE	SIDDIPET
86	WP/35688/2026 IA 1/2026(Direction Petition)	Md. Nanne Sab Vs The State of Telangana	KORE VISHWANATH	GP FOR REVENUE GP FOR HOME (R9)	JOGULAMBA GADWAL
87	WP/35754/2026 IA 1/2026(Direction Petition)	Kasarla Manjula, Vs The State of Telangana,	N T LAVANYA	GP FOR REVENUE	KARIMNAGAR
88	WP/35767/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	Mr. Nagavelli Satyanarayana Vs The State of Telangana	POCHAIAH DORISHETTI	GP FOR REVENUE	MULUGU
<u>ADMISSION(WAKF BOARD)</u>					
89	WP/33891/2026 IA 1/2026(Direction Petition)	BD VENTURE PRIVATE LIMITED Vs The Telangana State Waqf Board	VISHAL KUMAR JAIN	DR.SOFIA BEGUM (SC FOR TS WAKF BOARD) GP FOR STAMPS AND REGISTRATION (R2)	RANGA REDDY
<u>ADMISSION (HOUSING)</u>					
90	WP/35639/2026 IA 1/2026(Direction Petition)	Gantinapalli Sujatha Vs The State of Telangana	KIRANMAYEE SANDEPUDI	GP FOR HOUSING GP FOR REVENUE (R4)	MEDCHAL- MALKAJGIRI

COURT NO. 19

THE HONOURABLE SRI JUSTICE N.V.SHRAVAN KUMAR

To be heard on Friday the 16th day of October 2026(AFTER MOTION LIST)

(ADJOURNED MOTION LIST)

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
SPECIALLY IDENTIFIED CASES					
91	WP/11498/2012 IA 1/2012(WPMP 14502/2012)(Suspend sion Petition) IA 2/2012(WPMP 25153/2012)(Implea d Petition) IA 3/2012(WPMP 30562/2012)(Implea d Petition)	Sadr Anjuman Ahmadiyya of Qadian Vs The State of Andhra Pradesh,	G V SHIVAJI	GP FOR SOCIAL WELFARE NAZIR AHMED KHAN (R2) P V MAHESH M M FIRDOS	HYDERABAD
92	WP/16539/2012 IA 1/2012(WPMP 21240/2012)(Suspend sion Petition)	K. SATYANARAYANA RAO, KARIMNAGAR Vs VC AND MD, AP HOUSING BOARD, HYDERABAD AND ANR	THOOM SRINIVAS	G VISHWESHWAR REDDY (SC FOR T S H B)	KARIMNAGAR
93	WP/16738/2012 IA 1/2012(WPMP 21481/2012)(Suspend sion Petition)	M. BHARATAMMA, HYD Vs V.C. AND HOUSING COMM, R, APHB, HYD AND 3 OT	SURESH KUMAR POTTURI	K VIJAYA BHASKAR REDDY GP FOR MUNICIPAL ADMN URBAN DEV (R138) GP FOR REVENUE (R137)	HYDERABAD
94	WP/19711/2012 IA 2/2012(WPMP 39186/2012)(Fix an Early Date)	M/s. Janani organisation Vs The State of Andhra Pradesh,	VOOSA RAGHU	GP FOR MED HEALTH AND FAMILY WELFARE	HYDERABAD
95	WP/20322/2012 IA 1/2012(WPMP 26056/2012)(Directio n Petition)	DHARMA REDDY COLONY PHASE - I WELFARE ASSOCIATION, HYD Vs PRL SECY (HOUSING DEPT), HYD AND 4 OT	PULIPATI RADHIKA	GP FOR HOUSING Y RAMA RAO(SC FOR HMDA) (R10) K BUCHI BABU SC FOR Telangana State Housing Board (R11)	HYDERABAD
96	WP/21587/2012	AURORA EDUCATIONAL SCTY,HYD Vs UNION OF INDIA,HEALTH,SCY,NEW DELHI,ANDANT	T P ACHARYA	KADARU PRABHAKAR RAO SRINIVAS DAMMALAPATI (R8)	HYDERABAD
97	WP/28690/2012 IA 1/2012(WPMP 36591/2012)(Suspend sion Petition)	KHAZI MOHAMMAD SARFUDDIN, R.R.DIST. Vs THE STATE OF A.P.,REP.BY SECRETARY.MINORITIES,HY D.,AND4OTRS.	SAFDAR MIRZA	GP FOR SOCIAL WELFARE A M QURESHI (R26) MIRZA SAFIULLA BAIG (R27)	RANGA REDDY
98	WP/33020/2012 IA 1/2012(WPMP 42029/2012)(Stay Petition)	M.Purushotham Singh S/o Kunwarlal Vs A P State Wakf Board,	K RAGHUVeer REDDY	GP FOR REVENUE M A MUJEEB (R23)	HYDERABAD
99	WP/35492/2012 IA 1/2012(WPMP 45094/2012)(Suspend sion Petition) IA 1/2015(WPMP 27383/2015)(Implea d Petition)	R.Narsaiah Vs The Andhra Pradesh Housing Board	K V RAJASREE	G VISHWESHWAR REDDY (SC FOR T S H B)	HYDERABAD
100	WP/12366/2021 IA 1/2021(Direction Petition) IA 2/2021(Direction Petition) IA 3/2021(For Being Mentioned) IA 1/2022(For Being Mentioned)	M/s. Virinchi Hospitals Vs The State of Telangana	BOMMINENI VIVEKANANDA	GP FOR MEDICAL HEALTH FW GP FOR HOME (R7) GP FOR MCPL ADMN URBAN DEV (R6) GP FOR MCPL ADMN URBAN DEV (R4)	HYDERABAD

SPECIALLY MENTIONED CASES

101	WP/17619/2026 IA 1/2026(Direction Petition)	Mohammed Abdul Majeed, Vs State of Telangana,	RAMAKOTAIAH KANDALA	GP FOR REVENUE	NALGONDA
102	WP/25842/2026 IA 1/2026(Suspension Petition) IA 2/2026(Implead Petition)	VEMULAPALLI KAMALA DEVI, Vs THE STATE GOVERNMENT OF TELANGANA,	NARAPARAJU AVANEESH	GP FOR REVENUE PILLIX LAW FIRM	RANGA REDDY

ADMISSION

103	WP/31136/2025 IA 1/2025(Direction Petition) IA 2/2025(Direction Petition) IA 3/2025(Direction Petition) IA 4/2025(Direction Petition) IA 1/2026(Direction Petition) WP/28753/2025	M/s Vessella Greens Vs State of Telangana	NALAMALPU PAVAN KRISHNA REDDY	GP FOR MCPL ADMN URBAN DEV GP FOR REVENUE (R2) ROHIT POGULA (R11) V NARASIMHA GOUD(SC FOR HMDA) (R7) MAMIDI AVINASH REDDY (R9) E ANISHA REDDY (R15) E ANISHA REDDY (R16) ADDL ADVOCATE GENERAL (R3) GP FOR LAND ACQUISITION (R8) E ANISHA REDDY (R10)	RANGA REDDY
104	WP/28753/2025 IA 1/2025(Direction Petition) IA 2/2025(Direction Petition) IA 3/2025(Direction Petition) IA 4/2025(Direction Petition)	KORANI BALARAJ Vs STATE OF TELANGANA	K K MAHENDER REDDY PERI PRABHAKAR	GP FOR MCPL ADMN URBAN DEV GP FOR REVENUE (R2) ROHIT POGULA (R11) V NARASIMHA GOUD(SC FOR HMDA) (R7) MAMIDI AVINASH REDDY (R9) E ANISHA REDDY (R15) E ANISHA REDDY (R16) ADDL ADVOCATE GENERAL (R3) E ANISHA REDDY (R10) V NARASIMHA GOUD(SC FOR HMDA) (R4)	RANGA REDDY
105	WP/13292/2026 IA 1/2026(Suspension Petition) IA 2/2026(Vacate Stay Petition)	N. Srinivas Reddy, Vs The State of Telangana	D JAGAN MOHAN REDDY	GP FOR REVENUE	MEDCHAL- MALKAJGIRI
106	WP/31672/2026 IA 1/2026(Direction Petition)	M/s Analogies Tech India Limited, Vs The State of Telangana	S GANESH	GP FOR REVENUE GP FOR IRR AND COMM AREA DEV (R6)	RANGA REDDY
107	WP/33526/2026 IA 1/2026(Direction Petition)	M/s.Telangana Private B.ED and D.ED Colleges Managements Vs The State of Telangana,	K BUCHI BABU	GP FOR SCHOOL EDUCATION	HYDERABAD

SPECIALLY MENTIONED CASES

108	WP/32666/2025 IA 1/2025(Direction Petition) WP/31392/2025	K. Buchi Reddy, Vs State of Telangana	M V SURESH	GP FOR REVENUE SANJEEV REDDY GILLELA (R5) JAGAN MOHAN PERUMANDLA (R4) SANJEEV REDDY GILLELA (R6)	WARANGAL
109	WP/31392/2025 IA 1/2025(Direction Petition) IA 1/2026(Vacate Stay Petition)	JADABOINA @ DADABOINA RAJU Vs THE STATE OF TELANGANA	SANJEEV REDDY GILLELA	GP FOR REVENUE JAGAN MOHAN PERUMANDLA JAGAN MOHAN PERUMANDLA (R5)	HANUMAKON DA
110	WP/16197/2026 IA 1/2026(Stay Petition) IA 2/2026(Modification)	Smt. Toutam Naina Devi Vs The State of Telangana	B SIVA PRASAD	GP FOR MCPL ADMN URBAN DEV	HYDERABAD

ADMISSION

111	WP/2406/2026 IA 1/2026(Stay Petition)	Pathipaka Rajesham Vs The State of Telangana	Y ASHOK RAJ	GP FOR REVENUE NIMMA NARAYANA (R8) GP FOR PANCHAYAT RAJ RURAL DEV (R6)	HANUMAKON DA
112	CC/3452/2026	M.Bheemeshwar Reddy Vs Sri. E.Sridhar, I.A.S	G PURUSHOTHAM REDDY	GP FOR IRR AND COMM AREA DEV GP FOR LAND ACQUISITION (R4) GP FOR LAND ACQUISITION (R5)	WANAPARTH Y
113	CC/3599/2026	Kurva Lingamma Vs Sri. E.Sridhar, I.A.S	G PURUSHOTHAM REDDY	GP FOR IRR AND COMM AREA DEV GP FOR LAND ACQUISITION (R4) GP FOR FINANCE PLANNING (R2) GP FOR LAND ACQUISITION (R5)	WANAPARTH Y
114	CC/3621/2026	Kutali Anjanna Vs Sri. Sanjay Jaju	G PURUSHOTHAM REDDY	GP FOR LAND ACQUISITION (R4) GP FOR IRR AND COMM AREA DEV (R2) GP FOR LAND ACQUISITION (R5) GP FOR FINANCE PLANNING (R3)	NARAYANPET
115	CC/3636/2026	Katike Shankar Vs Sri. E.Sridhar, I.A.S	G PURUSHOTHAM REDDY	GP FOR IRR AND COMM AREA DEV GP FOR LAND ACQUISITION (R4) GP FOR LAND ACQUISITION (R3) GP FOR FINANCE PLANNING (R2)	NARAYANPET
116	WP/15730/2026 IA 1/2026(Direction Petition)	D. Manjulal Vs State of Telangana	PULIMAMIDI ROHITH REDDY	GP FOR REVENUE Y KOTESWAR RAO (R9) Y KOTESWAR RAO (R8)	SURYAPET
117	WP/16563/2026 IA 1/2026(Direction Petition)	G. Satyanarayana Reddy Vs The State of Telangana	KAVALI VISHNU KANTH	GP FOR REVENUE	VIKARABAD
118	WP/33848/2026 IA 1/2026(Direction Petition)	Mohammed Imtiyaz Khan Vs The State of Telangana	ABUZAR AHMED KHAN	GP FOR SOCIAL WELFARE SYED NAJMUL HASSAN BAQRI (R2)	HYDERABAD

ADMISSION (MEDICAL AND HEALTH)

119	WP/30607/2026 IA 1/2026(Suspension Petition)	Dr. K. Prabhakar Vs The State of Telangana	MEKALA GOUTHAM KUMAR	GP FOR MCPL ADMN URBAN DEV	HYDERABAD
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ADMISSION(WAKE BOARD)

120	WP/30850/2026 IA 1/2026(Direction Petition) IA 2/2026(Amendment Petition)	Syed Iftequar Hussaini Vs Union of India	BARKAT ALI KHAN	N BHUJANGA RAO Deputy Solicitor General of India SYED ALI (R4) ADDL ADVOCATE GENERAL (R2) SYED NAJMUL HASSAN BAQRI (R3)	HYDERABAD
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ADMISSION (REVENUE)

121	WP/22015/2025 IA 1/2025(Direction Petition) IA 1/2026(Implead Petition)	Gaddam Venu Gopal Reddy Vs The State of Telanana	ALLURI DIVAKAR REDDY HARISUGHANDH B	GP FOR IRR AND COMM AREA DEV GP FOR REVENUE (R2) V NARASIMHA GOUD(SC FOR HMDA) (R3)	MEDCHAL- MALKAJGIRI
122	WP/15699/2026 IA 1/2026(Direction Petition)	K.RADHA NIZAMPETKAR Vs The State of Telangana	G RAMACHANDRA REDDY	GP FOR REVENUE	SANGAREDD Y

123	WP/16265/2026 IA 1/2026(Stay Petition) IA 2/2026(Stay Petition) IA 3/2026(Vacate Stay Petition)	Karolla Swamy, Vs The State of Telangana,	PRAVEEN GOUD S	M/S JURISLIT LAW LLP (R6) M/S JURISLIT LAW LLP N T LAVANYA (R5)	KAMAREDDY
124	WP/24502/2026 IA 1/2026(Suspension Petition) IA 2/2026(Direction Petition) IA 3/2026(Amendment Petition)	B. Vishnu Vardhan Reddy Vs The State of Telangana	C RUTHWIK REDDY	GP FOR ENDOWMENTS GP FOR REVENUE (R5)	RANGA REDDY

ADMISSION

125	CC/4334/2025 IA 1/2026(Implead Petition)	Kota Konda Pitchaiah Vs Mr. Murali	Kota Konda Pitchaiah(PARTY IN PERSON)	G KALYAN CHAKRAVARTHY	HYDERABAD Order dt 06/7/26 SR) Notice sent by SPAD not yet returned Notice sent to the Commissioner of Police Hyderabad city Basheerbagh Hyderabad by Spl-messenger not yet returned Bailable Warrant not executed
126	WP/4170/2026 IA 1/2026(Direction Petition) IA 2/2026(Vacate Stay Petition)	Imandi Himabindu Vs The State of Telangana	T RAHUL	GP FOR REVENUE GP FOR WOMEN DEV CHILD WELFARE (R2) CHALAKANI VENKAT YADAV (R4) CHALAKANI VENKAT YADAV	MEDCHAL- MALKAJGIRI
127	WP/6141/2026 IA 1/2026(Direction Petition)	Chakali Dasharatha Vs The State of Telangana	K SANJEEVA KUMAR	GP FOR REVENUE GP FOR WOMEN DEV CHILD WELFARE (R4) PRADEEP REDDY KATTA (SC FOR TG ZILLA PARISHAD) (R5)	SANGAREDD Y
128	WP/8385/2026 IA 1/2026(Direction Petition) IA 2/2026(Vacate Stay Petition)	Smt Bathula Kowsalya Vs The State of Telangana,	K SANJEEVA KUMAR	GP FOR REVENUE SRILATHA PALAKURTHI SRILATHA PALAKURTHI (R5)	SURYAPET
129	WP/20275/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Suspension Petition) IA 3/2026(Implead Petition)	M/s Sai Jyothi Constructions Vs The State of Telangana	KIRAN PALAKURTHI	GP FOR REVENUE LAXMAIAH KANCHANI (SC FOR SHAMSHABAD TURKAYAMJAL MANIKONDA NARSINGI MUNICIPALITIES) (R4) V NARASIMHA GOUD(SC FOR HMDA) (R5) SAI PRASEN GUNDAVARAM (R3) KATIKA RAVINDER REDDY (R7) MD IZAZ AHMED	RANGA REDDY
130	WP/31295/2026 IA 1/2026(Stay Petition) IA 2/2026(Direction Petition) IA 3/2026(Implead Petition)	Ramesh Kumar Dalmia Vs State of Telangana	DIDA VIJAYA KUMAR	GP FOR REVENUE GANDU RAVI PRANAY SOHINI (R5) RAKESH SANGHI (SC FOR TSWB) (R12)	RANGA REDDY

ADMISSION (MEDICAL AND HEALTH)

131	WP/32785/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	Dr T Deepika Vs The State of Telangana	SAMA SANDEEEP REDDY	GP FOR MCPL ADMN URBAN DEV	HYDERABAD
132	WP/33285/2026 IA 1/2026(Direction Petition)	Dr. Pinneboina Hari Krishna, Vs The State of Telangana.,	SAMA SANDEEEP REDDY	GP FOR MEDICAL HEALTH FW	HYDERABAD

ADMISSION (REVENUE)

133	WP/30529/2026 IA 1/2026(Direction Petition)	Ganji Vasundhara Vs The State of Telangana	M V HANUMANTHA RAO	GP FOR REVENUE	SIDDIPET
134	WP/32480/2026	Smt. Vujjini Poolamma Vs The State of Telangana	P VENKATESWAR RAO	GP FOR REVENUE	NALGONDA
135	WP/32732/2026 IA 1/2026(Direction Petition)	Syed Mustafa Quadri Vs The State of Telangana	GUDI MADHUSUDHAN REDDY	GP FOR REVENUE	NIZAMABAD
136	WP/33151/2026 IA 1/2026(Suspension Petition)	Vasi Reddy Swarnalatha Vs The state of Telangana	T SHARATH	GP FOR REVENUE ASHOK KUMAR KOTAGIRI (R8)	KHAMMAM
137	WP/34424/2026 IA 1/2026(Direction Petition)	Asireddi Bal Reddy Vs The State of Telangana	KAMATAM RAJITHA	GP FOR REVENUE	YADADRI BHUVANAGIRI
138	WP/34575/2026 IA 1/2026(Direction Petition)	Sri Musuku Tirupathi Vs The State of Telangana	GUNDLAPALLI V S S S SRUTHI	GP FOR REVENUE	KHAMMAM

ADMISSION (EDUCATION)

139	WP/34032/2026 IA 1/2026(Direction Petition) IA 2/2026(Implead Petition)	Vancha Rithvick Reddy Vs The State of Telangana	V SATYAM REDDY	GP FOR GENERAL ADMINISTRATION GP FOR HIGHER EDUCATION (R2) PRABHAKAR PERI (SC FOR JNTU) (R4) GP FOR SOCIAL WELFARE (R7)	RANGA REDDY
140	WP/34226/2026 IA 1/2026(Direction Petition) IA 2/2026(Implead Petition)	Venuvanka Naveen Kumar, Vs State of Telangana,	GUDI MADHUSUDHAN REDDY	GP FOR EDUCATION T V V CHAKRAPANI (R5) PRABHAKAR PERI (SC FOR JNTU) (R3)	RANGA REDDY
141	WP/34698/2026 IA 1/2026(Direction Petition) IA 2/2026(Implead Petition)	SHAIK MOHAMMED EHASAAN Vs The State of Telangana	PATKURI NIRUPAM REDDY	GP FOR HIGHER EDUCATION	MEDCHAL- MALKAJGIRI

COURT NO. 19

THE HONOURABLE SRI JUSTICE N.V.SHRAVAN KUMAR

To be heard on Friday the 16th day of October 2026(AFTER ADJOURNED MOTION LIST)

(DAILY LIST)

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
FOR COMPLIANCE					
142	CC/1207/2021 IA 1/2021(DELETION PETITION) IA 2/2021(Dispense with Petition) IA 1/2026(Amendment Petition) CC/1232/2021 CC/1235/2021	Sanikommu Srikanth Reddy Vs Mr. V.A. Gautham, IAS	DUVVA PAVAN KUMAR	D SRINIVAS PRASAD (R3) D RANGANATHA KUMAR (R2)	HYDERABAD order dt 1/10/26 IA No. 1of 2026 RR 1 to 3 Notice sent by speed post not yet returned
143	CC/1232/2021 IA 1/2021(DELETION PETITION) IA 1/2026(Amendment Petition)	KATIKE ANJIAH Vs MR. V.A. GAUTHAM,I.A.S	DUVVA PAVAN KUMAR	D RANGANATHA KUMAR (R2)	HYDERABAD
144	CC/1235/2021 IA 1/2021(DELETION PETITION) IA 2/2021(Dispense with Petition) IA 1/2026(Amendment Petition)	PHANI TAMARAPALLI Vs MR.V.A.GAUTHAM, IAS	DUVVA PAVAN KUMAR	D SRINIVAS PRASAD (R3) D RANGANATHA KUMAR (R2)	HYDERABAD RR 1 TO 3 NOTICE SERVED.
145	CC/1825/2026	Ravula Narsimha Reddy Vs Sri E.Sridhar, I.A.S	V MANOHAR RAO	GP FOR IRRI AND COMM AREA DEV GP FOR LAND ACQUISITION (R3) GP FOR LAND ACQUISITION (R4) GP FOR FINANCE PLANNING (R2) GP FOR LAND ACQUISITION (R5)	WANAPARTH Y RR 1 to 3) NOTICE SENT THROUGH CHIEF JUDGE, CITY CIVIL COURT, HYD BY SPL MESSENGER AND BY SPAD NOT YET RETURNED RR4&5) NOTICE SENT THROUGH DIST JUDGE, WANAPARTH Y DIST BY SPEED POST AND BY SPAD NOT YET RETURNED

146	CC/1828/2026	Golla Janige Gopal Vs Sri E.Sridhar, I.A.S	V MANOHAR RAO	GP FOR IRRI AND COMM AREA DEV GP FOR LAND ACQUISITION (R3) GP FOR LAND ACQUISITION (R4) GP FOR FINANCE PLANNING (R2) GP FOR LAND ACQUISITION (R5)	WANAPARTH Y RR 1&2) NOTICE SERVED R3) NOTICE SENT THROUGH CHIEF JUDGE, CITY CIVIL COURT, HYD BY SPL MESSENGER AND BY SPAD NOT YET RETURNED RR4&5) NOTICE SENT THROUGH DIST JUDGE, WANAPARTH Y BY SPEED POST AND BY SPAD NOT YET RETURNED
147	CC/1829/2026	Peddabudi Manyam Vs Sri E.Sridhar, I.A.S	V MANOHAR RAO	GP FOR IRRI AND COMM AREA DEV GP FOR LAND ACQUISITION (R3) GP FOR LAND ACQUISITION (R4) GP FOR FINANCE PLANNING (R2) GP FOR LAND ACQUISITION (R5)	WANAPARTH Y RR 1 to 3) NOTICE SENT THROUGH CHIEF JUDGE, CITY CIVIL COURT, HYD BY SPL MESSENGER AND BY SPAD NOT YET RETURNED RR4&5) NOTICE SENT THROUGH DIST JUDGE, WANAPARTH Y DIST BY SPEED POST AND BY SPAD NOT YET RETURNED
<u>SPECIALLY MENTIONED CASES</u>					
148	WP/5677/2026 IA 1/2026(Direction Petition)	Dandugala Krushnaiah Vs The State of Telangana	M SREERAMULU	GP FOR REVENUE V HANUMANTH RAO (R6)	NAGARKURN OOL
149	WP/27795/2026 IA 1/2026(Suspension Petition) IA 2/2026(Direction Petition)	Smt. MAMIDI PADMA Vs THE STATE OF TELANGANA	M/S SHAH AND CO LAW EXPERTS	GP FOR REVENUE MIRZA SAFIULLA BAIG (R2)	RANGA REDDY
<u>ADMISSION</u>					
150	WP/12125/2021 IA 1/2021(Suspension Petition)	SMT.AZMATH KHAN AND 4 OTHERS Vs The State of Telangana and 3 Others	RAVINDER KODI	GP FOR REVENUE V RAMAKRISHNA REDDY (R4)	HYDERABAD (CHIEF NOTE)
151	CC/2502/2025	Smt. Vijayamma Vs Sri Rahul Bojja., I.A.S	S AJAY KUMAR	GP FOR IRRI AND COMM AREA DEV GP FOR LAND ACQUISITION (R4) GP FOR LAND ACQUISITION (R3) GP FOR FINANCE PLANNING (R2) GP FOR LAND ACQUISITION (R5)	WANAPARTH Y

152	CC/94/2026	Mohd. Islamuddin Ansari Vs Reguri Bhaskar	DEEPAK MISRA		SANGAREDDY	R1) Notice sent through speed post and through principal district and session Judge Sangareddy returned unserved (Addressee left) RR-2 and 3) Notice served through Speed Post and through PrincipAL District and session Judge Karimnagar District
153	CC/2065/2026 IA 1/2026(Direction Petition)	KNR Constructions Limited Vs A.Sahadev Ratnakar	S RAM BABU	MIDDE ARUN KUMAR (SC FOR GHMC)	HYDERABAD	
154	CC/2507/2026	Shaik Zubair Bin Salam Bawazir, Vs Sri. R.V. Karnan, IAS,	L RAM SINGH	RAPARTHI VENKATESH (SC FOR GHMC TELANGANA) (R3)	HYDERABAD	
155	CC/3413/2026	T. Nagaraj Vs Sri Badhavath Santhosh, IAS,	S NAGESH REDDY	MIDDE ARUN KUMAR (SC FOR GHMC)	HYDERABAD	
156	CC/3646/2026	P.Sudhakar Reddy Vs Sri. Sanjay Jaju	G PURUSHOTHAM REDDY	GP FOR LAND ACQUISITION (R4) GP FOR IRRI AND COMM AREA DEV (R2) GP FOR LAND ACQUISITION (R5) GP FOR FINANCE PLANNING (R3)	NARAYANPET	
157	CC/3667/2026	M.Bheemeshwar Reddy Vs Sri. E.Sridhar, I.A.S	G PURUSHOTHAM REDDY	GP FOR IRRI AND COMM AREA DEV GP FOR LAND ACQUISITION (R4) GP FOR FINANCE PLANNING (R2) GP FOR LAND ACQUISITION (R5)	WANAPARTHY	
158	CC/3741/2026	Sri Mohan Singh Vs Sri T.Vinay Krishna Reddy	C HARI PREETH	SRINIVAS RAO PACHWA (SC FOR GHMC) (R3)	MEDCHAL- MALKAJGIRI	RR_1 and 3) Notice sent through District JUDGE Medchal- Malkajgiri District at Kushaiguda and by SPAD not yet returned R2) Notice sent through District Judge, Rangareddy District at L.B Nagar Hyderabad by SPAD not yet returned

159	CC/3950/2026	Golla Srinivasulu Vs Sri. Sanjay Raju	G PURUSHOTHAM REDDY	GP FOR IRRI AND COMM AREA DEV (R2)	NARAYANPET RR 1 to 3) Notice sent through Chief Judge, city civil court, hyd by spl messenger and spad not yet returned RR 4 & 5) Notice sent through dist judge, naryanpet dist by spad not yet returned
160	CC/4522/2026	Sri. Adapa Venugopal Vs Smt. Gummalla Srijana IAS	RAHUL GAIKWAD		RANGA REDDY RR-1 to 3) Notice sent through District Judge, Rangareddy District by pl- messenger and by Speed post not yet returned
161	WP/10302/2026	Ramalingeswara Rao Siram Vs The State Of Telangana	OMAR A PASHA	GP FOR REVENUE	HYDERABAD
162	WP/23328/2026 IA 1/2026(Leave Petition) IA 2/2026(Suspension Petition) IA 3/2026(Implead Petition) IA 4/2026(Additional Material Petition) WP/23329/2026	MVV Satyanarayana Vs The State of Telangana	AJAY KUMAR MADISETTY	GP FOR REVENUE PEARL LAW ASSOCIATES (R7) MANNE BHASKAR RAO (R8) MANNE BHASKAR RAO (R9)	MEDCHAL- MALKAJGIRI
163	WP/23329/2026 IA 1/2026(Leave Petition) IA 2/2026(Direction Petition) IA 3/2026(Implead Petition) IA 4/2026(Additional Material Petition)	MVV SATYANARAYANA, Vs THE STATE OF TELANGANA,	AJAY KUMAR MADISETTY	GP FOR REVENUE PEARL LAW ASSOCIATES (R7) MANNE BHASKAR RAO (R8) MANNE BHASKAR RAO (R9)	MEDCHAL- MALKAJGIRI
164	WP/24534/2026 IA 1/2026(Direction Petition)	Mrs. Saleemunnisa Begum Vs The State of Telangana	SYED KAREEMUDDIN	GP FOR REVENUE	KUMURAM BHEEM ASIFABAD
165	WP/30866/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition) IA 3/2026(For Being Mentioned)	Smt. Siddi Bhagyalaxmi Vs The State of Telangana	SRINIVASA RAO SIRIKONDA	GP FOR REVENUE ROHIT POGULA (R7)	SIDDIPET
<u>ADMISSION (MEDICAL AND HEALTH)</u>					
166	WP/12852/2024 IA 1/2024(Direction Petition)	Security Association of Telangana Vs State of Telangana	P V KRISHNAIAH	GP FOR MEDICAL HEALTH FW SAI PRASEN GUNDAVARAM (R17) V MANJULA (R4) M P K ADITYA (SC TVVP) (R3)	HYDERABAD
<u>ADMISSION (REVENUE)</u>					
167	WP/15205/2025 IA 1/2025(Direction Petition)	G Dhanallaxmi Vs The State of Telangana	LOVANEET KUMAR SHARMA	GP FOR REVENUE IMMANENI RAMA RAO (R4)	MEDCHAL- MALKAJGIRI

168	WP/27248/2025 IA 1/2025(Suspension Petition) IA 2/2025(Vacate Stay Petition)	B. Vijay Kumar Vs The State of Telangana	S RAMA MOHAN RAO	GP FOR ASSIGNMENT KIRAN KUMAR GATTU (R6) KIRAN KUMAR GATTU	RANGA REDDY
169	WP/15252/2026 IA 1/2026(Direction Petition) IA 2/2026(Modification) IA 3/2026(Implead Petition)	Ravi Kumar Sharma, Vs The State of Telangana,	S RAMA MOHAN RAO	GP FOR REVENUE	RANGA REDDY
170	WP/28788/2026 IA 1/2026(Direction Petition)	Uradi Devaiah Vs The State of Telangana	A S BHASKARA GIRI	GP FOR REVENUE	RAJANNA SIRCILLA
171	WP/30077/2026 IA 1/2026(Direction Petition)	Chennaboina Janakamma, Vs The State of Telangana	S RAMA MOHAN RAO	GP FOR REVENUE	KHAMMAM
172	WP/31055/2026 IA 1/2026(Direction Petition)	Shabad Lakshman Rao, Vs The State of Telangana,	I V RADHAKRISHNA MURTHY	GP FOR REVENUE	MEDCHAL- MALKAJGIRI
173	WP/31902/2026 IA 1/2026(Suspension Petition)	SRI JAMBULA ANJAN REDDY Vs THE STATE OF TELANGANA	P VENKATA RAMANA	GP FOR REVENUE MD AJMAL AHMED (R7) VADEENDRA JOSHI (R8)	RANGA REDDY

ADMISSION (EDUCATION)

174	WP/31766/2026 IA 1/2026(Direction Petition)	SHAIK MOHAMMED TAHER QUADRI Vs THE STATE OF TELANGANA,	MOHAMMED LIAQATULLAH KHAN	GP FOR EDUCATION	HYDERABAD
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INTERLOCUTORY

175	CC/2044/2025 IA 2/2026(Re-Open Petition)	Mohd Amanuddin Vs Mr. Mohammed Asadullah	L RAM SINGH	FARHAN AZAM KHAN	KHAMMAM Order dt 12/6/26 R1) Notice sent by speed post not yet returned
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FOR HEARING

176	WP/23351/2025 IA 1/2025(Stay Petition) IA 3/2025(Vacate Stay Petition) IA 4/2025(Vacate Stay Petition) IA 1/2026(Extension Petition) WP/18589/2014 WP/28321/2025	M/s. Bhagyanagar Telangana Non-Gazetted Officers (Gachibowly) Mutually Aided Coop.Housing Society L Vs The State of Telangana	S SANTOSH KUMAR	ADDL ADVOCATE GENERAL P KRISHNA KEERTANA (R7) GP FOR REVENUE (R3) J RAMACHANDRA RAO (R2) P KRISHNA KEERTANA	RANGA REDDY
177	WP/18589/2014 IA 2/2017(WPMP 40864/2017)(Implea d Petition) IA 3/2017(WPMP 52402/2017)(Implea d Petition) IA 4/2017(WPMP 52429/2017)(Implea d Petition) IA 1/2022(Permission Petition) IA 1/2024(Implead Petition)	BHAGYANAGAR TELANGANA N.G.O.S GACHIBOWLI MUTUALLY AIDED COOP.HOUSING SOCIETY LTD Vs THE STATE OF TELANGANA., REVENUE (ASSN.II) DEPT., AND 2 OTHERS	S SANTOSH KUMAR	GP FOR REVENUE M VENKAT DIVAKAR ADDL ADVOCATE GENERAL (R153) P VISHNUVARDHANA REDDY (R152) J KANAKAIAH (R151) P VISHNUVARDHANA REDDY THE STATE OF TELANGANA. REVENUE (ASSN.II) DEPT. & 2 OTHERS(PARTY IN PERSON) (R154) PARTY IN PERSON	RANGA REDDY VEDA PRASAD
178	WP/28321/2025 IA 1/2025(Suspension Petition)	M/S. BHAGYANAGAR TELANGANA NON-GAZETTED Vs THE STATE OF TELANGANA	S SANTOSH KUMAR	GP FOR REVENUE P KRISHNA KEERTANA (R7) ADDL ADVOCATE GENERAL (R2)	RANGA REDDY

FOR EXTENSION OF INTERIM ORDERS (AT 4.00 PM)

179	WP/1623/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition) IA 3/2026(Direction Petition) IA 4/2026(Direction Petition)	Muppidi Surya Prakash Reddy Vs The State of Telangana	BHARATH REDDY	GP FOR MEDICAL HEALTH FW GP FOR REVENUE (R2) BHARATH REDDY BOMMINENI (R4)	RANGA REDDY
180	WP/4542/2026 IA 1/2026(Suspension Petition) IA 2/2026(Vacate Stay Petition) IA 3/2026(Implead Petition) WP/4709/2026 WP/4831/2026 WP/6179/2026 WP/16349/2026	Pasham Madhusudhan Reddy Vs The State of Telangana,	R R KALYAN	GP FOR REVENUE M/S. UNNAM LAW FIRM (R7) RAKESH SANGHI M/S. UNNAM LAW FIRM (R5) M/S. UNNAM LAW FIRM M/S. UNNAM LAW FIRM (R6)	RANGA REDDY
181	WP/4709/2026 IA 1/2026(Suspension Petition) IA 2/2026(Vacate Stay Petition) IA 3/2026(Implead Petition)	SHABANA ANJUM Vs THE STATE OF TELANGANA	B SATISH KUMAR	GP FOR REVENUE M/S. UNNAM LAW FIRM (R7) RAKESH SANGHI M/S. UNNAM LAW FIRM (R5) M/S. UNNAM LAW FIRM M/S. UNNAM LAW FIRM (R6)	RANGA REDDY
182	WP/4831/2026 IA 1/2026(Direction Petition) IA 2/2026(Vacate Stay Petition) IA 3/2026(Implead Petition)	MRS. G. HYMAVATHI Vs THE STATE OF TELANGANA	DIVYA RAI SOHNI	GP FOR REVENUE M/S. UNNAM LAW FIRM (R7) RAKESH SANGHI M/S. UNNAM LAW FIRM M/S. UNNAM LAW FIRM (R6)	HYDERABAD
183	WP/6179/2026 IA 1/2026(Suspension Petition) IA 2/2026(Direction Petition) IA 3/2026(Implead Petition)	PASHAM MADHUSUDHAN REDDY Vs THE STATE OF TELANGANA	R R KALYAN	GP FOR REVENUE V NARASIMHA GOUD(SC FOR HMDA) (R5) SRIKANTH SUTARI M/S. UNNAM LAW FIRM (R6)	RANGA REDDY
184	WP/16349/2026 IA 1/2026(Suspension Petition) IA 2/2026(Direction Petition)	MRS. G. HYMAVATHI Vs THE STATE OF TELANGANA	DIVYA RAI SOHNI	GP FOR REVENUE M/S. UNNAM LAW FIRM (R7) M/S. UNNAM LAW FIRM (R6)	RANGA REDDY

185	WP/18009/2026 IA 1/2026(Suspension Petition) IA 2/2026(Extension Petition) IA 3/2026(Implead Petition) IA 4/2026(Extension Petition) IA 5/2026(Extension Petition) WP/12021/2025 WP/12137/2025 WP/12226/2025 WP/12346/2025 WP/13067/2025 WP/13583/2025 WP/13652/2025 WP/13673/2025 WP/13897/2025 WP/14353/2025 WP/14382/2025 WP/14770/2025 WP/14782/2025 WP/15016/2025 WP/15218/2025 WP/17981/2026 WP/18072/2026 WP/18692/2026	Sajjan Raj Jain @ Sajjan Raj Dhariwal, Vs The State of Telangana	M MEHBOOB ALI	GP FOR REVENUE ADDL ADVOCATE GENERAL (R2) NADIPALLY ANANDA RAO	HYDERABAD (CHIEF NOTE)
186	WP/12021/2025 IA 1/2025(Injunction Petition) IA 2/2025(Vacate Stay Petition)	YAMUNA NAGAR CO-OPERATIVE HOUSING SOCIETY Vs THE STATE OF TELANGANA	R ANURAG	GP FOR REVENUE	HYDERABAD
187	WP/12137/2025 IA 1/2025(Direction Petition) IA 2/2025(Vacate Stay Petition)	MUJAHEED KHAN Vs STATE OF TELANGANA	MOHD MOIN AHMED QUADRI	GP FOR MCPL ADMN URBAN DEV MIDDE ARUN KUMAR (SC FOR GHMC) (R3) GP FOR REVENUE MIDDE ARUN KUMAR (SC FOR GHMC) (R2) GP FOR REVENUE (R5)	HYDERABAD
188	WP/12226/2025 IA 1/2025(Direction Petition) IA 1/2026(Implead Petition)	M/S THEME AMBIENCE CONSTRUCTIONS (P) LTD Vs THE STATE OF TELANGANA	DIVYA RAI SOHNI	GP FOR REVENUE NADIPALLY ANANDA RAO	HYDERABAD
189	WP/12346/2025 IA 1/2025(Direction Petition) IA 2/2025(Stay Petition)	ZAFFARMOINUDDIN Vs THE STATE OF TELANGANA	TALAT MADIHA	GP FOR REVENUE	HYDERABAD
190	WP/13067/2025 IA 1/2025(Direction Petition) IA 2/2025(Vacate Stay Petition)	MUJAHEED KHAN, Vs STATE OF TELANGANA,	PAWAN KUMAR AGARWAL	GP FOR REVENUE	HYDERABAD
191	WP/13583/2025 IA 1/2025(Direction Petition) IA 2/2025(L R Petition) IA 1/2026(Implead Petition)	DR. T.RAMACHANDRA RAO Vs THE STATE OF TELANGANA	B SHESHU KUMAR	GP FOR REVENUE NADIPALLY ANANDA RAO	HYDERABAD
192	WP/13652/2025 IA 1/2025(Direction Petition)	SMT FAREEDA ABUDL LATIF Vs THE STATE OF TELANGANA,	MIR MUKARRAM ALI	GP FOR REVENUE	HYDERABAD
193	WP/13673/2025 IA 1/2025(Direction Petition) IA 2/2025(Vacate Stay Petition)	MR. BUDDI PRAKASH TOSHNIWAL Vs THE STATE OF TELANGANA	MAYUR MUNDRA	GP FOR REVENUE	HYDERABAD

194	WP/13897/2025 IA 1/2025(Direction Petition) IA 2/2025(Vacate Stay Petition)	MR. ABDUL ALEEM MULLA Vs THE STATE OF TELANGANA	NAFISA	GP FOR ASSIGNMENT GP FOR REVENUE	HYDERABAD
195	WP/14353/2025 IA 1/2025(Direction Petition) IA 1/2026(Implead Petition)	SRI SAJJAN RAJ DHARIWAL ALIAS SAJJAN RAJ JAIN Vs THE STATE OF TELANGANA	S MANEESH REDDY	GP FOR ASSIGNMENT NADIPALLY ANANDA RAO	HYDERABAD
196	WP/14382/2025 IA 1/2025(Direction Petition) IA 2/2025(Vacate Stay Petition)	ABDUL MAJEED KHAN Vs STATE OF TELANGANA,	PAWAN KUMAR AGARWAL	GP FOR REVENUE	HYDERABAD
197	WP/14770/2025 IA 1/2025(Direction Petition)	SMT. SUNITHA PATI Vs THE STATE OF TELANGANA	K L B KUMAR	GP FOR REVENUE	HYDERABAD
198	WP/14782/2025 IA 1/2025(Direction Petition)	SMT.AMARA JYOTHI ALIAS AMARJYOTHI PATI, Vs THE STATE OF TELANGANA,	K L B KUMAR	GP FOR REVENUE	HYDERABAD
199	WP/15016/2025 IA 1/2025(Injunction Petition) IA 2/2025(Vacate Stay Petition)	MADADI VISHNUPRIYA REDDY Vs THE STATE OF TELANGANA	KOPAL SHARRAF	GP FOR MCPL ADMN URBAN DEV GP FOR REVENUE (R2) MIDDE ARUN KUMAR (SC FOR GHMC) (R3) GP FOR HOME (R11) ADDL ADVOCATE GENERAL (R10) GP FOR REVENUE	HYDERABAD
200	WP/15218/2025 IA 1/2025(Direction Petition) IA 2/2025(Vacate Stay Petition)	ABDUL MAJEED KHAN Vs STATE OF TELANGANA	T SRUJAN KUMAR REDDY	GP FOR REVENUE	HYDERABAD
201	WP/17981/2026 IA 1/2026(Direction Petition) IA 2/2026(Implead Petition) IA 3/2026(Extension Petition) IA 4/2026(Extension Petition)	M/S THEME AMBIENCE CONSTRUCTIONS (P) LTD. Vs THE STATE OF TELANGANA	DIVYA RAI SOHNI	GP FOR REVENUE GP FOR MCPL ADMN URBAN DEV (R5) NADIPALLY ANANDA RAO ADDL ADVOCATE GENERAL (R6)	HYDERABAD
202	WP/18072/2026 IA 1/2026(Injunction Petition) IA 2/2026(Extension Petition) IA 3/2026(Extension Petition)	MADADI VISHNUPRIYA REDDY Vs THE STATE OF TELANGANA	KOPAL SHARRAF	GP FOR REVENUE GP FOR HOME (R11) GP FOR MCPL ADMN URBAN DEV (R2) ADDL ADVOCATE GENERAL (R6)	HYDERABAD
203	WP/24893/2026 IA 1/2026(Suspension Petition) IA 2/2026(Extension Petition)	Vitankar Pissu Bai, Vs The State of Telangana,	CHINTHALA ALAN JOSEPH	GP FOR REVENUE KONDADI AJAY KUMAR (R7) KONDADI AJAY KUMAR (R5)	KUMURAM BHEEM ASIFABAD
204	WP/25023/2026 IA 1/2026(Suspension Petition) IA 2/2026(Direction Petition) IA 3/2026(Extension Petition)	Sri Syed Irfan Suleiman, Vs The State of Telangana	G KALYAN CHAKRAVARTHY	GP FOR REVENUE PEARL LAW ASSOCIATES (R5)	HYDERABAD

205	WP/25828/2026 IA 1/2026(Direction Petition) IA 2/2026(Vacate Stay Petition) IA 3/2026(Extension Petition)	Kommula Sumantha Vs The State of Telangana	K VENUMADHAV	GP FOR REVENUE AMARAGANI MALSOOR (R5) ISHA MEHRA (R4) AMARAGANI MALSOOR	NIZAMABAD
206	WP/29792/2026 IA 1/2026(Direction Petition) IA 2/2026(Extension Petition)	M/s. SSN HOLDINGS PRIVATE LIMITED Vs The State of Telangana	CHINTHALA ALAN JOSEPH	GP FOR REVENUE ROHIT POGULA (R6)	MEDCHAL- MALKAJGIRI
207	WP/29915/2026 IA 1/2026(Stay Petition)	G. Shiva Shankar Reddy Vs The State of Telangana	CHINTHALA ALAN JOSEPH	GP FOR REVENUE	MEDCHAL- MALKAJGIRI
208	WP/30360/2026 IA 1/2026(Suspension Petition)	K. Ravi Kumar, Vs The State of Telangana,	S SURENDER REDDY	GP FOR HOUSING CHITTAM BUCHI REDDY (SC FOR TELANGANA HOUSING BOARD (R3) CHITTAM BUCHI REDDY (SC FOR TELANGANA HOUSING BOARD (R4) CHITTAM BUCHI REDDY (SC FOR TELANGANA HOUSING BOARD (R2)	HYDERABAD
209	WP/30802/2026 IA 1/2026(Direction Petition)	Smt Jamuna Tiwari Vs The State of Telangana	ANDE VISHALA	GP FOR REVENUE	SANGAREDD Y
210	WP/31795/2026 IA 1/2026(Direction Petition) IA 2/2026(Vacate Stay Petition)	Pyarasani Shyam Kumar Vs The state of Telangana	GOPALA RAO AMANCHARLA V	GP FOR REVENUE GAJANAND CHAKRAVARTHI (R3) GAJANAND CHAKRAVARTHI	HYDERABAD
211	WP/32283/2026 IA 1/2026(Direction Petition) IA 2/2026(Extension Petition)	Mohammed Ibrahim Vs The State of Telangana	Y ASHOK RAJ	GP FOR REVENUE A VEERESH KUMAR (SC FOR HMWS AND SB) (R5)	RANGA REDDY
212	WP/32517/2026 IA 1/2026(Suspension Petition) IA 2/2026(Direction Petition) IA 3/2026(Extension Petition)	Pothukanuri Satish Vs The State of Telangana	ASHOK REDDY KANATHALA	GP FOR REVENUE R RANGANATHAN (R8) R RANGANATHAN (R6) R RANGANATHAN (R7)	JANGAON
213	WP/32854/2026 IA 1/2026(Direction Petition)	M/s. Pride India Mansions Private Limited Vs The State of Telangana	VEDULA CHITRALEKHA	GP FOR REVENUE P PANDU RANGA REDDY (R8) GP FOR HOME (R5) P PANDU RANGA REDDY (R6) P PANDU RANGA REDDY (R7) P PANDU RANGA REDDY (R9)	HYDERABAD